NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.71(MAH)/2013 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.10.2016

NAME OF THE PARTIES:

M/s. Gupta Infratec Pvt. Ltd.

V/s.

M/s. Avinisha Realtors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Satishkumar	for Respondent	Jamkt.
	Chottujar ilb FF4 Assolvalis		Segan
2	Drs. K. Jac	n Petitionee	

<u>ORDER</u>

C.P. No. 71/397-398/CLB/MB/MAH/2013

- 1. Ld. Counsel for both the sides are present.
- 2. Seeking adjournment on the ground that some mutual settlement is in progress.
- 3. Listed for final hearing on 22nd December, 2016.

Dated: 27.10.2016

sd/-**Shri M.K. Shrawat** Member (Judicial)